(c) whether this type of complaint was made by those countries?

The Minister of External Affairs (Shri Swaran Singh): (a) Leader of one of the Delegations has suggested that the representatives of smaller countries should be given as much attention as the representatives of bigger and richer countries visiting India.

- (b) All visiting dignitaries, who are state guests are given our traditional warm and friendly reception irrespective of the size of their country.
 - (c) No. Sir.

Education facilities for Children of Jawans killed during Indo-Pak. Conflict

1209. Shri Basumatari: Will the Minister of Defence be pleased to state:

- (a) whether it is a fact that a kind of assurance has been given by Government to the children of Jawans and officers who have been killed in the recent Indo-Pak. conflict to provide them with necessary facilities for technical education; and
 - (b) if so, the details thereof?

The Minister of Defence (Shri Y. B. Chavan): (a) and (b). There is no question of any assurance as such persons will get facilities generally available for technical education.

Dependents of Jawans in Delhi

1210. Shri Shiv Charan Gupta: Will the Minister of Defence be pleased to state:

- (a) the number of Jawans belonging to Union Territory of Delhi who were killed and disabled in the recent Indo-Pak. conflict;
- (b) the relief and assistance given to their families by Government; and
- (c) whether any agency has been set up at the local level to look after the dependents of the Jawans in Delbi?

The Minister of Defence (Shri Y. B. Chavan): (a) 12 killed and none disabled.

- (b) Relief and assistance given to the families affected are the following:—
 - (i) a lump sum gratuity depending upon the rank of the deceased:
 - (ii) a special family pension and children allowance for the first 7 years at 2|3rds of basic pay last drawn by the deceased and thereafter at double the existing rates subject to a maximum of 2/3rds of basic pay last drawn or, if more favourable, at 1½ times the existing rates subject to a maximum of basic pay last drawn:
 - (iii) immediate financial assistance to the extent of Rs. 200/- from the Army Relief Fund.
- (c) The local agency which looks after the welfare of dependents of Jawans in Delhi is the District Soldiers', Sailors' and Airmen's Board.

7-Point Disarmament Programme

1211. Shri P. C. Borocah: Shri V. B. Gandhi:

Will the Minister of External Affairs be pleased to state:

- (a) whether the U.S.A. proposed a 7-Point disarmament programme to end the nuclear race;
 - (b) if so, the precise plan; and
 - (c) Government's reaction thereto?

The Minister of External Affairs (Shri Swaran Singh): (a) and (b). Yes, Sir. President Johnson in his message dated the 27th January 1966, to the Eighteen-Nation Disarmament Committee which resumed its session on the 27th January, 1968, has proposed.

ed consideration of a seven-point disarmament programme. A copy of the message giving details of this programme is laid on the Table of the House. [Placed in Library. See No. LT-5611/66].

(c) This seven point programme nas not been the subject of specific decision at the Eighteen Nation Disarmament Committee. The Government of India have not expressed any categorical opinions on this programme yet. The general policy of the Government of India in the Disarmament Committee is to promote an agreement between the Nuclear Powers inter se and between them and the other members of the Committee, consistent with their basic stand in favour of nuclear disarmament and non-dissemination and non-proliferation of nuclear weapons.

Central Information Service

1212. Shri J. B. S. Bist: Will the Minister of Information and Broadcasting be pleased to state:

- (a) whether Government's attention has been invited to the dissatisfaction voiced over the promotion policy in regard to the Central Information Service; and
- (b) the grounds for this dissatisfaction?

The Minister of Information and Broadcasting (Shri Raj Bahadur): (a) Yes. Sir.

(b) (i) The alleged grounds for dissatisfaction are prescribed procedure of selection on the basis of merit-cumseniority for promotion from one grade to another, which applies to all class I services; and (ii) existence of multiple grades in the service instead of a long time-scale which might obviate repeated selections.

Publicity in African Countries

1213. Shri M. Rampure: Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that India has to depend on foreign news agencies for dissemination of information to the African countries; and (b) whether it is also a fact that due to these foreign news agencies not being very sympathetic to India, Indian publicity in the African countries is suffering?

The Minister of External Affairs (Shri Swaran Singh): (a) African countries are also provided with news, views and comments on India through the Indian Missions in these countries.

(b) It is true that some foreign news agencies gave a distorted picture of Pakistani armed attack on India. However, our Information Services made every effort to correct the wrong impressions created by false news.

Assistance to Widows and Orphans due to conflict with China and Pakistan

1214. Shri M. R. Krishna: Will the Minister of Defence be pleased to state:

- (a) the total number of women and children who have become widows and orphans due to the recent conflict with Pakistan and earlier with China:
- (b) whether any State-wise lists of such persons have been prepared;
- (c) the official and non-official agencies which are engaged in helping these destitutes?

The Minister of Defence (Shri Y. B. Chavan): (a) During the Indo-Pakistan conflict, 1625 women became widows and 1526 children lost their fathers. During the Chinese aggression, 1952 women became widows and 2407 children lost their fathers.

- (b) Yes, Sir; these have been communicated to the State Governments with a view to rendering assistance to the families.
- (c) The official agency for looking after the welfare of families of personnel killed in action is the Soldiers', Sailors' and Airmen's Board organisation in all States and Districts. In addition teams of NCC Officers have